## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA

## **UNSTARRED QUESTION NO-1856**

ANSWERED ON- 11/12/2024

#### COLLECTION OF FEE IN TOLL PLAZA

#### 1856. SHRI S. SELVAGANABATHY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Toll Plazas were established in all National Highways (NHs) in the country, if so, the system being adopted in fixing toll fee;
- (b) whether the toll fee is calculated on the basis of the distance covered;
- (c) if so, the quantum of amount fixed for each kilometre of usage of NH roads; and
- (d) whether there are cases of no uniformity, if so, the reasons for discrepancies in fixing toll fee?

## **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

- (a) Fee plazas are established on National Highways in accordance with the National Highways Fee Rules. User Fee at NH fee plazas are collected for use of completed section of national highway as per the provision of NH Fee Rules. Various factors such as Lane Configuration i.e., 2 Lane with paved shoulders/ 4 or more lane, Length of Section, Length of Bypasses /Structures /Tunnels and Type of Vehicle (Car, Bus, Multi Axle Trucks, etc.) are considered in determining the rate of user fee at a fee plaza for use of a particular section of National Highway.
- (b) Presently, user fee is collected at the Fee Plaza depending on the project influence length of respective fee plaza, and not on its specific location within the project influence length. In addition, the factors mentioned at part (a) above, also are taken into consideration for calculating the rates of user fee for the use of section of National Highway.
- (c) The base rates for the calculation of user fee rates are uniform across the National Highways. As per the provision of NH Fee Rule, 2008, base rate of fee per km for the year 2024-25 (in rupees) for use of four or more lane section of National highways is as follows: -

Type of Vehicle	Base rate of fee per km (in Rupees) Financial Year 2024-25
Car, Jeep, Van or Light Motor Vehicle	1.47
Light Commercial Vehicle, Light Goods Vehicle or Mini Bus	2.37
Bus or Truck (Two axles)	4.96
Three-axle commercial vehicles	5.42
Heavy Construction Machinery(HCM) or Earth Moving	7.78

Equipment (EME) or Multi Axle Vehicle (MAV) (four to six	
axles)	
Oversized Vehicles (seven or more axles)	9.48

(d) No, Sir. User fee rates are fixed uniformly in accordance with the provision of NH Fee Rules as stated in part (a) to (c) above.

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